## WATER RESOURCES DEPARTMENT

Madam Cama Marg, Hutatma Rajguru Chowk, Mantralaya, Mumbai 400 032, dated the 6th November 2020.

## **NOTIFICATION**

MAHARASHTRA WATER RESOURCES REGULATORY AUTHORITY ACT, 2005.

No.MWRRA-2019/496/(117/19)/WR(Estt).—In exercise of the powers conferred by sub-section (5) of section 3 read with clause (b) of sub-section (1) of section 4 of the Maharashtra Water Resources Regulatory Authority Act, 2005 (Mah.XVIII of 2005), and of all other powers enabling it in that behalf, the Governor of Maharashtra, on the recommendation of the Selection Committee constituted under section 5 of the said Act, hereby appoints Shri Sanjay Devidas Kulkarni an expert from the field of water resources engineering as a Member of the Maharashtra Water Resources Regulatory Authority constituted under sub-section (1) of section 3 of the said Act *vide* Government Notification, Water Resources Department, No.MWRRA.Selection 2005/(78/05), dated the 12th August 2005, for a term of three years from the date on which he enter upon his office or till he has attained the age of seventy years, whichever is earlier.

By order and in the name of the Governor of Maharashtra,

LOKESH CHANDRA,

Principal Secretary to Government.